

Name of Corporate Debtor M/s. Kolla Innovatives Infotech Private Limited
 Date of commencement of CIRP 15/03/2021
 Copy made ready on 22/07/2021
 Copy received on 26/07/2021
 List of Creditors as on 16/08/2021

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Annexure I

(Amt. in Rs.)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remark, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee						Whether related
1	Axis Bank	LE5110GJ19893PLC020769	7/8/2021	3,04,99,526	3,04,99,526	Secured CC Loan	3,04,99,526	3,04,99,526	No	100.00	-	-	-	Note -1
Total					3,04,99,526	3,04,99,526		3,04,99,526	3,04,99,526		100.00			

Note: Security Interest of consortium of Banks

- a) The details of the security interest have been extracted from Composite Hypothecation Deed dated 28-12-2013 between M/s Kolla Innovatives Infotech Pvt Ltd and Axis Bank, claim forms and such other supporting documents provided by the claimants.
- b) Primary security is Composite Hypothecation on entire current assets and unencumbered movable fixed assets of the company.
- c) Collateral Security by way of Memorandum of Deposit of Title Deeds by Shri Kolla Venkata Suresh Kumar and Smt. Kolla Sailaja dated 21-01-2014 in respect of
- 1). Residential flat no. 410, third floor of Vaisakhi Residency, Dno. 10-3-8, T.S No.1032 & 78 part, Plot no.03 Rammagar, Walair ward, GVMC, Visakapatnam in the name of Sri Kolla Venkata Suresh Kumar, S/o. Sri Ramayya
 - 2). Residential vacant land of 550 sq yds at plot no M/G-2, Vijayanagar Colony, Walair ward, Visakapatnam, in the name of Sri Kolla Venkata Suresh Kumar, S/o Sri Ramayya and Smt. Kolla Sailaja w/o Sri Kolla Venkata Suresh Kumar.
- d) Personal guarantee of Mr. Kolla Venkata Suresh Kumar (Director and Mortgagee) and Personal guarantee of Mrs. Kolla Sailaja (Director and Mortgagee) by way of Deed of Guarantee between mortgagees and directors.

S. Ramesh

